

High Court of Jammu and Kashmir

(Office of the Registrar General at Srinagar)

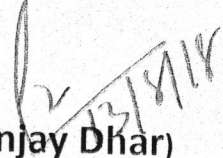
ORDER

No:- 624

Dated:- 14/08/2018

Hon'ble the Chief Justice has been pleased to notify the Headquarters of Hon'ble Mrs. Justice Sindhu Sharma and Hon'ble Mr. Justice Rashid Ali Dar as 'Jammu' and 'Srinagar' respectively

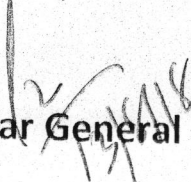
By Order


(Sanjay Dhar)
Registrar General

No:- 33840-59/9-5 Dated:- 14/08/2018

Copy to the:-

1. Principal Secretary to the Hon'ble Chief Justice, High Court of Jammu and Kashmir.
2. Secretary to Hon'ble Mr. Justice _____
.....for information of their Lordships.
3. Registrar Vigilance, High Court of J&K, Srinagar for information.
4. Registrar Judicial, High Court of J&K, Jammu / Srinagar.
5. Joint Registrar Judicial/Protocol, High Court of J&K, Jammu / Srinagar.
6. Chief Accounts Officer, High Court of J&K, Srinagar
7. Accounts Officer, High Court of J&K Jammu / Srinagar
..... for information and necessary action.


Registrar General